

ITEM NO.1501

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1492/2009

NARENDER KUMAR

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

( [ HEARD BY : HON. UDAY UMESH LALIT AND HON. HEMANT GUPTA, JJ. ]  
)

WITH

Cr1.A. No. 1493/2009 (II-C)

Date : 08-04-2019 This matter was listed for pronouncement of judgment today.

For Appellant(s)

Ms. Amita Singh Kalkal, AOR  
Mr. Amlan Kumar Ghosh, AOR

For Respondent(s)

Mrs. Anil Katiyar, AOR  
Ms. Jaspreet Gogia, AOR  
Mr. B. V. Balaram Das, AOR

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the reportable judgment of the Bench comprising of Hon'ble Mr. Justice Uday Umesh Lalit and Hon'ble Mr. Justice Hemant Gupta

The appeals are dismissed in terms of the signed reportable judgment.

Pending applications, if any, shall also stand disposed of.

(INDU MARWAH)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER

(signed reportable judgment is placed on the file)

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